

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.107  
New IA/3262/ND/2024 in  
IB/493/ND/2018

**IN THE MATTER OF:**

M/s Store Supply (INDIA) Agency	...	Applicant
Versus		
I.E Trading Company Pvt Ltd.	...	Respondent

**Under Section 9 (IBC) Code, 2016**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Liquidator : Mr. Vinod Chaurasia, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/3262/ND/2024:-**

This application has been filed under regulation 44 (2) of IBBI (Liquidation Process) Regulations, 2016 seeking extension of time to complete the Liquidation Process.

Considering the facts and circumstances of the case and the submissions made on behalf of the Liquidator, this Tribunal is inclined to extend the Liquidation process for six months from 01.07.2024. Accordingly, IA/3262/ND/2024 stands **allowed**.

**-SD-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**